

**GOVERNMENT OF ASSAM
LEGISLATIVE DEPARTMENT ;;; LEGISLATIVE BRANCH
DISPUR ;;;; GUWAHATI-6.**

**ORDERS BY THE GOVERNOR
NOTIFICATION**

Dated Dispur, the 3rd August, 2015.

No. LGL.62/2004/238 : Consequent upon the approval of the Cabinet in its meeting held on 27-07-2015, the Governor of Assam is pleased to regularise the Assam official Language (Translation of Central Lanes) Commission as a regular establishment under the Legislative Department, Government of Assam and also declare the officers and staff of the said Commission and the posts held by them as substantive and permanent, with immediate effect.

Sd/- S.M.Buzar Baruah
Secretary to the Govt. of Assam,
Legislative Department, Dispur.

Memo No. LGL.62/2004/238-A
Copy to :-

Dated Dispur, the 3rd August, 2015.

- 1) P.S. to Hon'ble Chief Minister, Assam, Dispur.
- 2) P.S. to Minister, Legislative Department, Dispur.
- 3) Staff Officer to Chief Secretary, Assam.
- 4) The Accountant General (A&E) Assam, Maidamgaon, Beltola, Guwahati-29.
- 5) P.S. to Secretary to the Govt. of Assam, Legislative Department, Dispur.
- 6) The Deputy Secretary to the Govt. of Assam, Political (Cabinet Cell) Deptt.
- 7) The Secretary to the Govt. of Assam, Judicial Department, Dispur.
- 8) The Deputy Secretary to the Govt. of Assam, Personnel (A) Deptt, Dispur.
- 9) The Deputy Secretary to the Govt. of Assam, P & P.G. Deptt., Dispur.
- 10) The Officer-on-Special Duty, A.R. And Training Deptt.
- 11) The Deputy Secretary to the Govt. of Assam, Political (A) Deptt., Dispur.
- 12) The Deputy Secretary to the Govt. of Assam, Finance (EC-II) Deptt., Dispur.
- 13) The Director, Printing & Stationery, Assam, Bamunimaidam Guwahati-21 for favour of publication of the Notification in the next issue of the Assam Gazette. He is requested to furnish 100 copies of the Notification to this Department immediately after publication.
- 14) The Treasury Officer, Dispur, Treasury, Guwahati-6.
- 15) The Senior Most Language Officer, Assam Official Language (TCL) Commission, Jahwaharnagar, Guwahati-28 for information and necessary action.
- 16) Guard file.

By order etc.,

S.M.Buzar Baruah
03/8/15

Secretary to the Govt. of Assam,
Legislative Department, Dispur.

GOVERNMENT OF ASSAM
LEGISLATIVE DEPARTMENT ::: LEGISLATIVE BRANCH
DISPUR :::: GUWAHATI-6.

CORRIGENDUM

Dated Dispur, the 5th August, 2015.

No. LGL.62/2004/239 : Please read (Translation of Central Laws) instead of (Translation of Central Lanes) wrongly printed in the 3rd line of the Notification No.LGL.62/2004/238 dtd.3rd August, 2015.

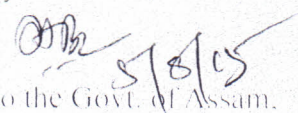
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Legislative Department, Dispur.